

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-28/96/1358/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, Smti Susmita Phukan Khound,  
District and Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati the 4<sup>th</sup> March, 2020

Sub: **Station leave permission.**

Ref:- Your letter No. DJL/1763 Date 29.02.2020.

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission on 03.03.2020 along with permission to take your official vehicle, at your own cost, up to Dhemaji in the evening of 29.02.2020 and 04.03.2020. The Addl. District & Sessions Judge, FTC, Lakhimpur and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-28/96/1359/A, dated 4.3.2020

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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